

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

(14)

T.A. No. 11/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th July, 2017, 10.30 A.M

Name of the Company	Jupiter Wagons Ltd.		
Under Section	391(2)-394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS Siddhi Dhamalharia, ACS
Practicing Company Secretary

Applicant 2

Siddhi
26/07/17

2. CS Sumeet Singhania, ACS
Practicing Company Secretary ORDER

Applicant No. 2

Sumeet
26/07/17

Ld. Counsels for the petitioners and the respondents are present.

Ld. Counsels for the petitioners has filed affidavit of service but there is no proper pagination in the affidavit. Petitioner is directed to do complete pagination of the affidavit.

List the matter on 28/08/2017.

Sd.
(Vijai Pratap Singh)
Member (J)

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